

285 Purchase of Milo CHAITRA 12, 1895 (SAKA) Re Strike in Stanton 286  
from abroad (St.) Pipe & Foundry Factory, Ujjain

Education Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 27th March, 1973".

the floor of this House, arrangements have been made to clean milo received from abroad before distribution.

13.50 hrs.

BUSINESS ADVISORY COMMITTEE  
TWENTY-EIGHTH REPORT

ORISSA STATE LEGISLATURE  
(DELEGATION OF POWERS) BILL

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS (SHRI K. RAGHU  
RAMAIAH): I beg to move:

SECRETARY: Sir, I lay on the Table of the House the Orissa State Legislature (Delegation of Powers) Bill, 1973, as passed by Rajya Sabha.

"That this House do agree with the Twenty-eighth Report of the Business Advisory Committee presented to the House on the 30th March, 1973."

13.48 hrs.

STATEMENT RE PURCHASE OF  
MILO FROM ABROAD

MR. SPEAKER: The question is:

"That this House do agree with the Twenty-eighth Report of the Business Advisory Committee presented to the House on the 30th March, 1973".

*The motion was adopted*

THE MINISTER OF AGRICULTURE (SHRI F. A. AHMED): The Hon'ble Members are already aware of the Government's decision to import during the current year, on commercial basis, about 2 million tonnes of wheat/milo from abroad. As for milo, 6.5 lakh tonnes have already been contracted for purchase and necessary arrangements for shipping have been finalised. Having regard to the presence of dhatura seeds noticed in some consignments of milo, Government have since decided to stop any further purchase of milo. Out of 6.5 lakh tonnes of milo already contracted for purchase, 1.18 lakh tonnes have been received in the Indian ports upto 20th March, 1973, while the balance quantity of milo is under despatch. By and large, shipping arrangements had been finalised and necessary contracts entered into with the shippers etc. for the rest of milo. Government have been advised that the arrangements finalised and contracted will have to be allowed to stand, as otherwise here may be serious financial and legal implications. However, instructions have been issued that stricter inspection should be carried out before despatch of milo. As already stated on

13.51 1/2hrs.

RE. STRIKE IN STANTON PIPE AND  
FOUNDRY FACTORY, UJJAIN

MR. SPEAKER: I have allowed two hon. Members under rule 377—Shri Kachwai and Shri Phool Chand Verma—to speak about the strike. Shri Kachwai is not here. Shri Verma.

13.55 hrs.

[MR. DEPUTY-SPEAKER in the Choir.]

श्री फूल चंद वर्मा (उज्जैन) : उपाध्यक्ष महोदय, मैंने नियम 377 के अन्तर्गत सार्वजनिक अविलम्बनीय लोक महत्व के एक प्रश्न पर चर्चा उठाने के लिए आपको सूचना दी थी। उसके सम्बन्ध में मैं निवेदन करना चाहता हूँ कि उज्जैन में स्टैंटन पाइप एंड फाउंड्री फैक्ट्री जो केन्द्रीय सरकार का एक उद्योग है उसमें पिछले 44 दिनों से लगातार हड़ताल चल रही है हड़ताल का कारण यह है कि पिछले तीन वर्षों